MR. CHAIRMAN: The House is adjourned to meet at 12.30 p.m.

The House then adjourned at eighteen minutes past twelve of the clock.

The House reassembled at thirty minutes past twelve of the clock, MR. CHAIRMAN in the Chair.

GOVERNMENT BILLS — Contd.

The Constitution (Scheduled Tribes) Order (Third Amendment) Bill, 2019

MR. CHAIRMAN: Hon. Members, there seems to be some communication gap and misunderstanding. So, I am not proceeding with the Consumer Protection Bill, 2018. Now, Shri Jual Oram to move a motion for consideration of the Constitution (Scheduled Tribes) Order (Third Amendment) Bill, 2019.

जनजातीय कार्य मंत्री (श्री जुएल ओराम): महोदय, मैं प्रस्ताव करता हूं:

"कि अरुणाचल प्रदेश राज्य के संबंध में अनुसूचित जनजातियों की सूची में कतिपय समुदायों को शामिल करने के लिए संविधान (अनुसूचित जनजाति) आदेश, 1950 का और संशोधन करने वाले विधेयक को पुर: स्थापित करने की अनुमित दी जाए।"

MR. CHAIRMAN: Motion moved. मंत्री जी, आपको कुछ कहना है, लेकिन भाषण नहीं दीजिएगा।

श्री जुएल ओराम: सभापित जी, इसमें कुछ नहीं है, इन्हीं नागा ट्राइब्स के बदले में तीन-चार ट्राइब्स को स्पेसिफिक नाम दिया जा रहा है। इसके अलावा और कोई चेंज नहीं है।

The question was proposed.

MR. CHAIRMAN: Now, the question is:

"That the Bill further to amend the Constitution (Scheduled Tribes) Order, 1950, for inclusion of certain communities in the list of Scheduled Tribes in relation to the State of Arunachal Pradesh, be taken into consideration."

The motion was adopted.

MR. CHAIRMAN: Now, we shall take up Clause-by-Clause consideration of the Bill.

Clause 2 was added to the Bill.

Clause 1, the Enacting Formula and the Title were added to the Bill.

MR. CHAIRMAN: Now, Shri Jual Oram to move that the Bill be passed. I only suggest you to mention as to what those three tribes are. You just mention it in one line because the media and others may misunderstand it.

श्री जुएल ओराम: सभापति जी, एक omission of 'Abor' है; then, 'Tai Khampti' instead of 'Khampti' है और insertion of Mishmi-Kaman (Miju Mishmi), Idu (Mishmi) एडिशनल है।

सभापति जी, सीरियल नं. 9 पर Monpa, Memba, Sartang and Sajolang (Miji) है। उसके बाद सीरियल नं. 5 में Tangsa, Tutsa, Nocta and Wancho हैं, instead of Naga tribe.

Sir, I move:

That the Bill be passed.

The question was put and the motion was adopted

MR. CHAIRMAN: Now, the National Institutes of Food Technology, Entrepreneurship and Management Bill, 2019, Shrimati Harsimrat Kaur Badal. This is for introduction only.

The National Institutes of Food Technology, Entrepreneurship and Management Bill, 2019

THE MINISTER OF FOOD PROCESSING INDUSTRIES (SHRIMATI HARSIMRAT KAUR BADAL): Sir, I move for leave to introduce a Bill to declare certain institutions of Food Technology, Entrepreneurship and Management to be the Institutions of national importance and to provide for instructions and research in food technology, entrepreneurship and management and for the advancement of learning and dissemination of knowledge in such branches and for matters connected therewith or incidental thereto.

The question was put and the motion was adopted.

SHRIMATI HARSIMRAT KAUR BADAL: Sir, I introduce the Bill.

MR. CHAIRMAN: Why this introduction was allowed is because Members should understand that once it is allowed, I can refer it to the Standing Committee so that they can go ahead with the discussion. That is the purpose of introduction of Bills. Thank you, my dear Members.